

Name of the Corporate Debtor: Colour Roof (India) Limited; Date of Commencement of CIRP: 30-06-2023; List of Creditors as on: 24-06-2024; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit of registration number: 11901

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2041544572	1	2041544572	67.53		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	37	3313912	34	2715686	0.09		671290		Annexure 5
6	Operational creditors (Employees)	116	43236732	80	23259120	0.77		20298956		Annexure 6
7	Operational creditors (Government Dues)	7	1351994846	6	785325137	25.98	548628039	5005085	13036585	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	97	15004496830	97	170172106	5.63	786758903	14047565821		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		258	18444586892	218	3023016621	100.00	1335386942	14073541152	13036585	